

Form G (Revised)

**INVITATION FOR EXPRESSION OF INTEREST FOR
SUPREME INFRASTRUCTURE BOT PRIVATE LIMITED**

[Business of Civil Engineering along with Building of complete constructions or parts thereof]

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution
Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the Corporate Debtor along with PAN/ CIN/ LLP No.	Supreme Infrastructure BOT Private Limited CIN: U45202MH2009PTC191231
2	Address of the registered office	4th Floor, CTS No. 16/4, Supreme House, Jain Mandir Road, Powai, Opp. IIT Main Gate, Mumbai-400076, Maharashtra, India,
3	URL of Website	No Website of CD
4	Details of Place where majority of Fixed Assets are located	Mumbai (Maharashtra)
5	Installed capacity of main products/ services	business of Civil Engineering along with Building of complete constructions or parts thereof
6	Quantity and value of main products/ services sold in last financial year	As per the Financial Year 2021-22 Quantity- Not Applicable Value- Total Revenue- Nil
7	Number of employees/ Workmen	Nil- as on the date of CIRP
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, are available at URL:	a. Last available financial statements (with schedules) of two years- Can be obtained by mailing at lihalaco@gmail.com and cirp.supremebot@gmail.com b. List of Creditors available at the website of IBBI i.e. https://ibbi.gov.in/en/claims/claim-process/U45202MH2009PTC191231
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained by mailing at lihalaco@gmail.com ;
10	Last date for receipt of expression of Interest	21 st September, 2024
11	Date of issue of provisional list of prospective resolution applicants	24 th September, 2024
12	Last date for submission of objections to provisional list	29 th September, 2024
13	Date of issue of final list of prospective resolution applicants	01 st October, 2024
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	01 st October, 2024
15	Last date for submission of resolution plans	04 th November, 2024
16	Process email id to submit EOI	lihalaco@gmail.com ; cirp.supremebot@gmail.com

Rajesh

Rajesh Lihala
Interim Resolution Professional of
Supreme Infrastructure BOT Private Limited
IBBI/IPA-001/IP-P00525/2017-2018/10950
AFA Valid till 22/11/2024
11, Crooked Lane, Kolkata 700 069

Date: 06th September, 2024
Place: Kolkata